

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 610 of 2019

IN THE MATTER OF:

Mr. Anbalagan Kathirresan

...Appellant

Versus

State Bank of India & Anr.

...Respondents

Present

For Appellant: Mr. Ankit Parhar, Advocate

**For Respondent: Mr. V. D'Costa and Ms. Astha, Advocates for R-1.
Mr. Vikram Hegde, Advocate for R-2
Mr. Ytharth Kumar, Advocate for IDBI Bank**

O R D E R

02.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 23rd September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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